

Sixteenth Loksabha

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Title: Need for amendment to constitution to ensure enhanced legislative and financial power to TTA-ADC in Tripura and other councils in North East.

SHRI JITENDRA CHAUDHURY (TRIPURA EAST): Madam, Tripura Tribal Areas Autonomous District Council and nine other ADCs in Tripura, Assam, Meghalaya and Mizoram constituted under the 6<sup>th</sup> Schedule of the Constitution have been drawing attention of the successive Governments at the Centre to empower the Councils by further amendment of the Constitution.

The existing provisions are found today very inadequate and they are not commensurating with the order of the day. It is more so after the 73<sup>rd</sup> and 74<sup>th</sup> amendments of the Constitution.

Madam, the ADCs are very badly needed today. A stringent law is needed for safeguarding and managing its land and to check further alienation, rational and enhanced flow of funds from each and every Ministry/Department of the Central Government. A progressive policy is also needed for codifying the customary laws of the population and inclusion of all the leading languages including the Kokborok under the Eighth Schedule of the Constitution and creation of urban bodies, etc.

Madam, Tripura and Assam are going to hold its Assembly elections next month and Mizoram next year. Now the Ministers of the Central Government and other leaders of the Ruling Party are in Tripura. They have been propagating for creation of State Councils. I would like to know whether the Government would clarify the concept of the State Councils and how is it going to benefit the ADCs and this region.

I urge for an urgent step to amend the provisions of the Sixth Schedule and empowerment of the Tripura Tribal Areas Autonomous District Council and other ADCs to fulfill the desire and aspirations of the tribal population, in particular, and the population of the North-Eastern region and democratic movement in general.

**माननीय अध्यक्ष :**

कुँवर पुणेपेद्र सिंह चन्देल एवं

श्री एम.बी.राजेश को श्री जितेद्र चौधरी द्वारा उठाए गए विषेय के साथ संबद्ध करने की अनुमति प्रदान की जाती है।

